

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1235**

**TO BE ANSWERED ON THE 3RD DECEMBER, 2024/ AGRAHAYANA 12, 1946
(SAKA)**

**ASSESSMENT OF DAMAGES AND REHABILITATION OF FLOOD AFFECTED
AREAS**

1235. SHRI BASAVARAJ BOMMAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has conducted an assessment of the damage caused by recent floods in Karnataka, particularly in Haveri/Gadag districts and if so, the details thereof;

(b) whether the Government has provided any immediate relief or rehabilitation assistance to affected areas in Haveri/Gadag;

(c) if so, whether any measures have been planned by the Government to prevent similar flood-related damage in the future; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): As per the National Policy on Disaster Management, the primary responsibility of disaster management, including damage assessment and providing relief measures on ground level, rests with the State Governments concerned. The Central Government provides requisite logistics and financial support to the efforts of the State Governments. The State Governments provide financial relief to the affected people in the event of 12 notified natural disasters which includes floods and landslides, from the

State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India (GOI). However, in the event of disaster of a 'severe nature', additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation. No memorandum for seeking additional assistance has been received from the Government of Karnataka regarding damage caused by recent floods in Karnataka, particularly in Haveri/ Gadag districts.

In order to provide financial support to the affected people, the State Government of Karnataka has been allocated Rs. 976.00 crore (Rs. 732 crore as Central Share + Rs. 244 crore as State Share) for the year 2024-25 under the SDRF, out of which 1st instalment of Rs. 366.00 crore of Central share has been released from SDRF during 2024-25. Further, an amount of Rs. 3454.22 crore have also been released from NDRF to Karnataka during 2024-25, for drought relief assistance of 2023. As such, sufficient funds are available in their SDRF account for management of notified disasters, including floods.

To strengthen the structural measures of flood management, Union Government had implemented Flood Management Programme (FMP) for providing central assistance to States for works related to flood control, anti-erosion, drainage development, anti-sea erosion, etc. which subsequently continued as a component of "Flood Management and Border Areas Programme" (FMBAP) for the period from 2017-18 to 2020-21 and was further extended up to 2026 with limited outlay. As a non-structural measure, Central Water Commission (CWC) has established a flood forecasting network across the country including Karnataka and issues flood forecasts at 340 stations. The level forecasts help the user agencies in deciding mitigating measures like evacuation of people and shifting people and their movable property to safer locations. The Inflow Forecasting is used by various dam authorities in optimum operation of reservoirs for safe passage of flood downstream as well as to ensure adequate storage in the reservoirs for meeting demand during non-monsoon period.

Besides, the Central Government has also approved Urban Flood Risk Management Programme for Bruhat Bengaluru Mahanagar Palika (BBMP) under National Disaster Mitigation Fund (NDMF) with a financial outlay of

Rs. 275.00 crore including Rs. 238.72 crore of Central Share, for undertaking projects/ activities towards the risk of urban flood in Bengaluru city. Further, the Government has allocated Rs. 1164.80 crore to State Government of Karnataka under SDMF for the period 2021-22 to 2025-26 under which State Government can undertake mitigation activities, including for flood, as per Government of India Guidelines.
